

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 7768 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 19th December, 2019.

Sub:- Casual leave with station leave permission.

Ref:- No. D&SC/KSA/Estt/2019/01/1559 dated 17.12.2019.

Sir,

With reference to the above, I am directed to inform you that, you have been granted permission to avail **winter vacation for Civil Court from 23.12.2019 to 27.12.2019** along with **2 (two) days Casual leave on 30.12.2019 and 31.12.2019**, subject to availability of casual leave in your credit for the year 2019 and **station leave permission w.e.f. 22.12.2019 to 02.01.2020**. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 7770 /A, dated 19.12.19

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)